

Court Wise Pending


OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 30.06.2017

Station wise pending case
As on 30.06.2017

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	354	205	0	205	559	866	1167	3865	24	349	980
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	332	179	0	179	511	866	5032		24	1329	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	119	9	0	9	128	2033		3865	373		980
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	20	413	1465	1878	1898	5898			1353		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	1	69	921	990	991	Civil			Criminal		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	3	116	711	827	830	890			6361		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	37	176	768	944	981	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	7251			Nos.		
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	24	349	980	1329	1353						
	TOTAL	890	1516	4845	6361	7251						

OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases												Total of (a) to (l) of Col. No.7		
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before		New Institution	By Restoration	By remand	By transfer	Otherwise			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		(a)	(b)	(c)	(d)	(e)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			
1	2												3	4					5	6	7												8		
4. Guardianship Cases	3	4											7	3			2		5	12														1	
15. Misc (Probate) Cases																																			
16. Title (Probate) Suits																																			
17. Title (Matrimonial) Suits	2	1	1										4	2			1		3	7															
18. Appointment of Receiver/Guardian																																			
19. Other Family Court matters																																			
20. Reference under LA Act	9	67	36	4	10	1							127	5	2		3		10	137														6	
21. Reference under ID Act																																			
22. Interlocutory matter under ID Act																																			
23. Wakf matters																																			
24. Departmental Enquiry																																			
25. Arbitration (Execution) matters	3			1									4						4	4															
26. Other contested Civil Cases not covered above	26	71	17	3									117	23					23	140														1	
SUB-TOTAL (A)	157	407	163	93	47	4	1	2	1		1	6	882	101	6		26		133	1015	33	8	8	1	4	1						55			

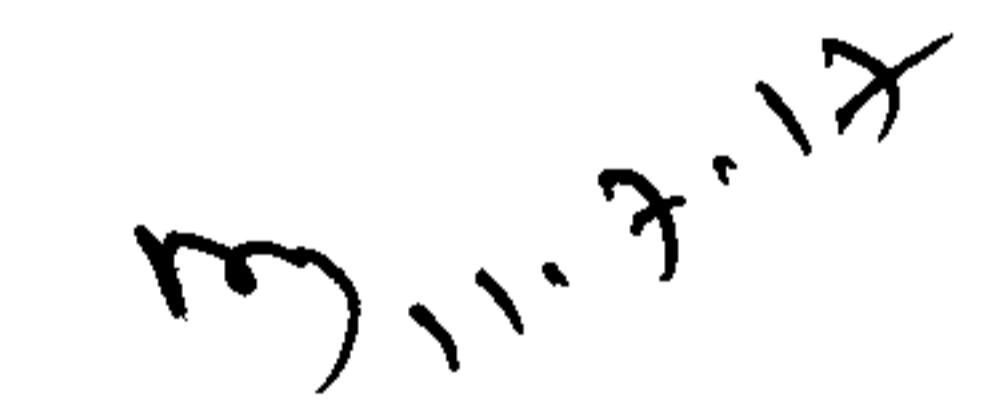
NAME OF CASES	Age-wise disposal of Uncontested Cases											Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007			(l) 2006 & before	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008		(k) 2007	(l) 2006 & before
													10	11												13	
													2	3	6	3										9	
14. Guardianship Cases	2																										
15. Misc (Probate) Cases																										6	
16. Title (Probate) Suits													1	1	4	1	1										
17. Title (Matrimonial) Suits	1																										
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters													4	10	14	67	31	4	10	1						127	
20. Reference under LA Act	3				1																						
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																										4	
24. Departmental Enquiry															3			1								112	
25. Arbitration (Execution) matters													27	28	37	57	15	3									
26. Other contested Civil Cases not covered above	12	13	2										1	70	125	213	376	152	92	42	3	1	3	1	1	6	890
SUB-TOTAL (B)	39	23	4	1	2								1	70	125	213	376	152	92	42	3	1	3	1	1	6	890


 District and Sessions Judge
 Gomati Judicial District, Udaipur.

NO. OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7	
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before		New Institution	By Restoration	By remand	By transfer	Otherwise			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		(a)	(b)	(c)	(d)	(e)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)
1	2												3	4					5	6	7											8	
Confessional Statements 164 (1), Cr. PC/TI Parade																																	
3. Cases settled through mediation																																	
44. Bail Applications u/s. 438 & 439 of Cr.P.C													6			2			8	8	6										6		
45. Other Bail Application													27				21		48	48	48										48		
46. Other Misc. Cases not covered above	14			2	3	1	1						21	9		2		11	32	2											2		
47. Other Crl. Cases not covered above	12	5	1	1	1								20	3	1	1		5	25			1									1		
48. Casess tried by the Juvenile Justice Board	3	1					1	1		1			7	1			5	6	13	1	1					1					3		
SUB-TOTAL (C)	3598	1716	380	98	42	58	37	19	11	9	4	296	6268	1138	53	598	147	1936	8204	82	40	13	5	2	2	1	1	146					

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
33. Tripura Shops & Establishment Act Cases																											
34. Cases of Atrocities on SC/ST																											
35. Prevention of Corruption (PC) Act Cases													1					1						2			
36. Consumer Protection (CP) Act Cases																											
37. Arms Act Cases																									29	29	
38. Information Technology (IT) Act Cases																											
39. Cases investigated by CBI and tried by Special Judicial Magistrates																											
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports																									12		

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	2												2	8													
45. Other Bail Application														48													
46. Other Misc. Cases not covered above	5			1	2		1						9	11	9	9		1	1	1					21		
47. Other CrI. Cases not covered above	2			1	1								4	5	14	5		1							20		
48. Casess tried by the Juvenile Justice Board														3	8					1			1		10		
SUB-TOTAL (D)	1421	213	41	4	5	3	3		1	1		5	1697	1843	3917	1482	388	115	38	54	32	19	10	9	5	292	6361


 District & Sessions Judge
 Gomati Judicial District, Udaipur.